## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2529 ANSWERED ON:06.02.2014 NEW ELECTRIC MULTIPLE UNIT Nagar Shri Surendra Singh

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received any requests from public representatives for introducing a new Electric Multiple Unit (EMU) train from Delhi to Aligarh and ensuring Railway Police Force (RPF) security in the coaches reserved for women therein;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2529 BY SHRI SURENDRA SINGH NAGAR TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING NEW ELECTRIC MULTIPLE UNIT.

(a) to (c): Representations inter-alia for introduction of trains including Electric Multiple Unit (EMU) trains are received at various levels of Railways administration viz. stations, Divisional level, Zonal level and Railway Board's level and action as found feasible and justified, is taken from time to time. However, Indian Railways do not maintain a compendium of such representations.

At present, 30 pairs of Mail/Express trains and 6 pairs of Passenger train services including 5 pairs of EMU/MEMU train service services are available from Aligarh to Delhi area which are considered adequate for the present level of traffic. Introduction of new EMU train services between Aligarh and Delhi is not feasible at present due to operational and resource constraints.

Besides, introduction of new trains including EMUs is an ongoing process on Indian Railway and is done keeping in view the traffic justification, operational feasibility, commercial viability, competing demands etc.

No request for provision of Railway Protection Force (RPF) in coaches reserved for ladies has been received from public representatives.

Policing on Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains including creation of secure environment for women are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. Railway Protection Force with available resources supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by North Central Railways to improve security of passengers specially women passengers:-

- 1. 83 trains are escorted by RPF daily on an average, in addition to 238 trains escorted by Government Railway Police in North Central Railway.
- 2. A Mahila Vahini called 'Vijay Vahini' has been formed in Allahabad Division and activated for better security of women passengers.
- 3. Regular drives are being conducted to prevent entry of male passengers in ladies compartments and if found, they are prosecuted under the provisions of the Railways Act.
- 4. Close co-ordination is being maintained with GRP and Local Police.